

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.04.2025

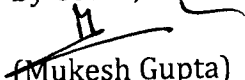
**ORDER NO. 78 of 2025**

Hon'ble President is pleased to partially modify the roster order no. 48 of 2025 for **CESTAT, Hyderabad** from **14.04.2025** to **17.04.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 14.04.2025 to 17.04.2025	Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,  
  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-  
SPS to Hon'ble President/Hon'ble Member, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association, Hyderabad /O/o Commissioner (AR), Hyderabad /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar